

**RAJASTHAN HIGH COURT, JODHPUR**

**NOTICE**

Accts/Bldg./03/2026

Date: 09.01.2026

It is notified that Advocate Chambers of Category-I & Category-II have been allotted to eligible applicants as per Rajasthan High Court Principal Seat Advocates' Chambers (Allotment and Occupancy) Rules, 2019 at Rajasthan High Court Building at Jhalamand, Jodhpur. License Fee for Category-I is Rs. 2000/- and for Category-II is Rs. 250/- for each licensee and Scavenging Charges for the common facilities for Category-I is Rs. 1500 per month and for Category-II is Rs. 800/- per month for a chamber.

It is to notify all the Allottee Advocates of Category-I & Category-II chambers to deposit due license fee and other charges whose respective charges are ***due for more than six months, with a penalty of Rs. 500/- per advocate*** to the Cashier of this office within a period of ***30 days*** from the date of publication of this notice, treating it to be last opportunity to do so, failing which allotment will be cancelled as per rules.

By Order

*23/01/2026  
9-1-2026*

Registrar (Admn.)

Rajasthan High Court

Jodhpur.

**RAJASTHAN HIGH COURT, JODHPUR**

**NOTICE**

Accts/Bldg./New RHC Adv. Chamber/ 999

Date: 09.01.2026

Copy is forwarded to following for information and necessary action:-

1. President, Rajasthan High Court Advocates' Association, Jodhpur.
2. President, Rajasthan High Court Lawyers' Association, Jodhpur.
3. Secretary, Rajasthan High Court Advocates' Association, Jodhpur.
4. Secretary, Rajasthan High Court Lawyers' Association, Jodhpur.
5. Notice Board.
6. Aoj (Computer Cell), RHC, Jodhpur to upload this notice on official website.
7. Cashier, Rajasthan High Court, Jodhpur to refund the security deposits.
8. Registrar Classification cum Nodal Officer, Rajasthan High Court, Jodhpur.

Registrar (Admn.)

23/01/2026  
91-2026

Rajasthan High Court

Jodhpur.